

PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

SUB: DISTRICT JUDGES - VIVA VOCE EXAMINATION -

Filling up of 20 vacancies in the cadre of District Judges (Entry Level) by promotion from the cadre of Civil Judges (Senior Division) under 65% quota notified for the year 2018 - Calling for viva voce examination to the eligible officers who have put in not less than 5 years of qualifying service - ORDERS - ISSUED.

- READ: 1. Order dated 04.01.2007 of the Hon'ble Supreme Court of India in Civil Appeal No. 1867/2006.
2. High Court's Notification No.584-B.Spl., dated 06.04.2018.
3. High Court's Proc. Roc.No.2325/2018-B.Spl., dated 28.04.2018
4. High Court's letter Roc.No.2325/2018-B.Spl., dated 28.04.2018.

ORDER ROC.NO.2325/2018-B.SPL. DATED:07.06.2018

The High Court decided that the selection of suitable officers from the cadre of Civil Judges (Senior Division) who have put in not less than 5 years of qualifying service as per amended 3rd proviso to Rule 4(2)(b)(iii) of the Andhra Pradesh State Judicial Service Rules, 2007 and as per 3rd proviso to Rule 4(2)(b)(iii) of the Telangana State Judicial Service Rules, 2017 for promotion as District Judges (Entry Level) under 65% quota be based on merit-cum-seniority in terms of the Judgment of the Hon'ble Supreme Court dated 04.01.2007 in MALIK MAZHAR SULTAN & ANR. Vs. U.P. PUBLIC SERVICE COMMISSION & ORS (Civil Appeal No.1867 of 2006). For the said purpose, following criteria is to be adopted as per the Judgment of the Supreme Court of India.

- i) Evaluation of ACRs of last five years;
- ii) Assessment of Judgments of five both civil and criminal cases: and
- iii) Oral interview;

Thereafter, the High Court published a list of 27 eligible officers in the cadre of Civil Judges (Senior Division) who have put in not less than 5 years of qualifying service for consideration for promotion as District Judges (Entry Level) for filling up of 20 vacancies in the Cadre of District Judges (Entry Level) for the year 2018 in the High Court's Proceedings 3rd read above, and out of 27 officers, one officer viz., Sri Shaik Madar, Secretary, District Legal Services Authority, L.B.Nagar, Rangareddy District, was retired from service on 31.05.2018 on attaining the age of 58 years. Thus, after excluding his name, the remaining 26 officers will have to attend for viva voce examination.

In view of the above, the High Court passed the following order:-

The said 26 eligible officers who have put in not less than 5 years of qualifying service in the cadre of Civil Judges (Senior Division) who are coming up for consideration for promotion as District Judges (Entry Level) by promotion from the cadre of Civil Judges (Senior Division) under 65% quota for the year 2018 against 20 vacancies notified on 06.04.2018, are hereby directed to attend viva voce examination at High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh on the following dates:


SL NO	DATE OF INTERVIEW	NUMBER OF OFFICERS	LIST OF OFFICERS
1	14.06.2018 AT 2.30 P.M.	13	ANNEXURE - I
2	15.06.2018 AT 2.30 P.M.	13	ANNEXURE - II

The eligible officers are informed that the breakup of total 100 marks fixed for empanelment for the post of District Judge (Entry Level), are as detailed below:

i)	Evaluation of Annual Confidential Reports	50 marks
ii)	Assessment of Judgments	40 marks
iii)	Oral interview	10 marks

Further, the officers, who are called for viva voce examination are hereby directed to report before the Registrar General FAC Registrar (Vigilance), High Court of Judicature at Hyderabad, positively by 01.00 p.m., on the date of viva voce examination as shown in the Annexures.

The concerned Unit Heads are hereby directed to make necessary alternative incharge arrangements to the officers who are attending viva voce examination on the dates shown in the Annexures, during the period of absence of those officers.


REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE) 7/6

To

1. The Officers concerned.
2. The Prl. Secretary to the Hon'ble the Acting Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before Their Lordships for kind perusal)

3. The Registrar General and other Registrars, High Court of Judicature at Hyderabad for the State of Telangana and Andhra Pradesh.
4. The Registrar, (I.T-cum-Central Project Coordinator), High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the High Court Proceedings and Annexures)
5. The Chief Judge, City Civil Court, Hyderabad.
6. The Metropolitan Sessions Judge, Hyderabad.
7. The Chief Judge, City Small Causes Court, Hyderabad.
8. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
9. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
10. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.

11. THE PRL. DISTRICT AND SESSIONS JUDGES:

Adilabad, Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

12. THE I ADDL. DISTRICT AND SESSIONS JUDGES:

Adilabad, Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

B.SPL. SECTION:

ANNEXURE - I

LIST OF CIVIL JUDGES
(SENIOR DIVISION)
CALLED FOR VIVA VOCE EXAMINATION
ON 14.06.2018 AT 2.30 P.M.

SL. NO.	NAME AND DESIGNATION OF THE OFFICER
1.	SRI P.DAVID, Prl. Senior Civil Judge, Vijayawada, Krishna District.
2.	SRI K.JAMALESWARA RAO, Prl. Senior Civil Judge, Kothagudem, Khammam District.
3.	SRI CH.MADHAVA RAO, Prl. Senior Civil Judge, Gudivada, Krishna District.
4.	SRI K.RAMA SRINIVASA RAO, Senior Civil Judge, Repalle, Guntur District.
5.	SRI K.BHAVANI PRASAD, Senior Civil Judge, Bhongir, Nalgonda District
6.	SRI T.VENKATA SUBBA RAO, Prl. Senior Civil Judge, Nellore.
7.	SRI N.NAGA RAJU, III Addl. Chief Metropolitan Magistrate, Gajuwaka, Visakhapatnam District.
8.	SRI D.VISWANADHAM, Senior Civil Judge, Yelamanchili, Visakhapatnam District.
9.	SRI M.VENKATA RAMANA, Senior Civil Judge, Khammam.

10.	SMT. G.PRATIBHA DEVI, Senior Civil Judge, Shadnagar, Mahabubnagar District.
11.	SRI MOHAMMED NIZAMUDDIN, Senior Civil Judge, Mancherai, Adilabad District.
12.	SMT. M.KANAKA DURGA, Pr. Senior Civil Judge, Asifabad, Adilabad District.
13.	SRI K.VENKATA LAKSHMI HARINATH, Senior Civil Judge, Narsipatnam, Visakhapatnam District.

B.SPL. SECTION:

ANNEXURE - II

LIST OF CIVIL JUDGES
(SENIOR DIVISION)
CALLED FOR VIVA VOCE EXAMINATION
ON 15.06.2018 AT 2.30 P.M.

14.	SRI D.RAVINDRA SHARMA, I Addl. Senior Civil Judge, L.B.Nagar, Rangareddy District.
15.	SMT. P.LAKSHMI SARADA, Addl. Senior Civil Judge, Kurnool.
16.	SRI R.V.V.S.MURALI KRISHNA, Prl. Senior Civil Judge, Eluru, West Godavari District.
17.	SRI V.SRINIVASA SIVA RAM, Prl. Senior Civil Judge, Nizamabad.
18.	SRI G.S.RAMESH KUMAR, XIV Addl. Chief Metropolitan Magistrate, Hyderabad.
19.	SRI G.CHAKRAPANI, Prl. Senior Civil Judge, Visakhapatnam
20.	KUM. P.RADHAMMA, Senior Civil Judge working as Secretary, District Legal Services Authority, Ananthapuram.
21.	SMT. I.SAILAJA DEVI, Senior Civil Judge, Miryalguda, Nalgonda District.
22.	SRI L.SRIDHAR, IV Addl. Senior Civil Judge, Guntur.
23.	SRI V.B.S.SRINIVASA RAO, Senior Civil Judge, now working as Secretary, District Legal Services Authority, East Godavari at Rajamahendravaram.

24.	SRI B.SATYANARAYANA, Senior Civil Judge, Kavali, Nellore District.
25.	SRI U.U.PRASAD, Senior Civil Judge working as Secretary, District Legal Services Authority, Kadapa.
26.	SRI P.VASANTH, Senior Civil Judge, Nagarkurnool, Mahabubnagar District